NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP261/16	TP 111/17	Hearing	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1

RAJESH S.
ADVOCATE

Petitioner

Sfazesh.

Counsel for petitioner is present. Counsel for petitioner has filed Form No.5 under the I&B Code. Registry is directed to check and put up. Proxy counsel for respondent is present. She requested time to file objections.

List it on 20.07.2017.

MEMBER (J)

MEMBER (T)